COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

E.P. No. 3 of 2016 in Appeal No. 190 of 2014

Dated: 8th April, 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

M/s. Parvati Steel & Alloys **… Appellant(s)**
Versus
Himachal Pradesh State Electricity Board **…. Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on **13th May, 2016.**

(Court Master)

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